



2026:AHC:7719-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 432 of 1984

Sonpal

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Kalpana Sagar, R.L. Verma, Ram Krishna Mishra, Santosh Kukmar Tiwari
Counsel for Respondent(s)	:	A.G.A.

Court No. - 43

HON'BLE SALIL KUMAR RAI, J.

HON'BLE DIVESH CHANDRA SAMANT, J.

1. Criminal Appeal is **dismissed**.
2. For order, see order of date passed in Criminal Appeal No. 284 of 1984.

(Divesh Chandra Samant,J.) (Salil Kumar Rai,J.)

January 13, 2026

Karan